

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.09.2022

Misc. Application No. 344 of 2022
And
Appeal No. 213 of 2022

Omkam Capital Markets Pvt. Ltd. Appellant

Versus

National Stock Exchange of India Ltd. ... Respondent

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza,
Ms. Samiksha Rajput, Advocates i/b MKA & Co. for the
Respondent.

ORDER :

1. At the request of the learned counsel for the respondent,
stand over to October 11, 2022.
2. This order will be digitally signed by the Private Secretary on
behalf of the bench and all concerned parties are directed to act on
the digitally signed copy of this order. Certified copy of this order is
also available from the Registry on payment of usual charges.

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

08.09.2022
PTM